

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.258 OF 2018

IN THE MATTER OF:

Chandra Spinning & Weaving Mills Pvt Ltd & Ors Appellant

Vs

M. Leela & Ors. Respondents

For Appellant:- Mr. Naman Jhabakh, Advocate.

For Respondents: Mr. Ashwin Kumar D.S., Mr. R. Omkumar, Advocates for R6 to R10.

Mr. Abhishek Kaushik, Advocate for R5.

With

COMPANY APPEAL(AT) NO.259 OF 2018

IN THE MATTER OF:

Chandraprabha & Ors Appellant

Vs

M. Leela & Ors. Respondents

For Appellant:- Mr. Naman Jhabakh, Advocate.

For Respondents: - Mr. Ashwin Kumar D.S., Mr. R. Omkumar, Advocates for R6 to R10.

Mr. Abhishek Kaushik, Advocate for R5.

With

COMPANY APPEAL(AT) NO.277 OF 2018

IN THE MATTER OF:

M.S. Nagarathna & Ors Appellant

Vs

Leela Madhusudan & Ors Respondents

For Appellant:- Mr. Naresh Kaushik, Mr. R. Om Kumar, Advocates.

For Respondents: - Mr. Abhishek Kumar, advocate for R5.

With

COMPANY APPEAL(AT) NO.309 OF 2018

IN THE MATTER OF:

T.R. Mills Pvt Ltd & Ors

Appellant

Vs

M. Leela & Ors.

Respondents

For Appellant:- Mr. Ashwin Kumar D.S., Mr. R. Om Kumar, Advocates.

For Respondents: - Mr. Abhishek Kaushik, advocate for R5.

With

COMPANY APPEAL(AT) NO.310 OF 2018

IN THE MATTER OF:

M. Nagaraj

Appellant

Vs

M. Leela & Ors.

Respondents

For Appellant:- Mr Om Kumar, Mr. Ashwin Kumar D.S., Advocates.

For Respondents: - Mr. Abhishek Kaushik, Advocate for R5.

With

COMPANY APPEAL(AT) NO.360 OF 2018

IN THE MATTER OF:

O. Arumugasamy

Appellant

Vs

Chandra Spinning & Weaving Mills Pvt Ltd & Ors

Respondents

For Appellant:- Mr. Abhishek Kaushik, Advocate.

For Respondents: - Mr. Ashwin Kumar DS and Mr. R. Om Kumar, Advocates for R6 to R10.

With

COMPANY APPEAL(AT) NO.361 OF 2018

IN THE MATTER OF:

O. Arumugasamy

Appellant

Vs

T.R. Mills Pvt Ltd & Ors.

Respondents

For Appellant:- Mr. Abhishek Kaushik, Advocate.

For Respondents:- Mr. Ashwin Kumar DS and Mr. R. Om Kumar, Advocates.

ORDER

26.08.2019 - There is no appearance on behalf of Respondent in Company Appeal (AT) No.258, 259, 277, 309 and 310 of 2018 and of appellants in Company Appeal (AT) No.360 and 361 of 2018. The appeals are adjourned. Post the appeals for hearing on **19th September, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

Bm/nn